

1	2	3
6.	Rajghat	Lalitpur, Jalaun, Jhansi, Hamirpur
7.	Kishanpur Pump Canal	Allahabad
8.	Urmil Dam	Mahoba
9.	Sorte Pump canal	Mirzapur, Sonebhadra
10.	Mandaha Dam	Hamirpur
11.	Chittorgarh Reservoir	Gonda
12.	Gyanpur Pump Canal	Mirzapur, Allahabad, Varanasi

Medium Projects

13.	Gunta Nala Dam	Banda
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Modernisation of Jetties

185. SHRI T. GOVINDAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Union Government provide 50 per cent of the fund for the modernisation of jetties in Kerala;

(b) the quantum of funds released so far in this regard to various States during the last three years, Statewise; and

(c) the details thereof ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) During the last three years, funds released to various State Governments towards central assistance for implementation of centrally sponsored schemes in IWT sector are as mentioned below:

Year	State	Fund released (Rs. in lakhs)
1993-94	—	Nil
1994-95	Goa	20.00
1995-96	West Bengal	15.00
	Uttar Pradesh	0.18
	Kerala	32.51

(c) (i) The release to Govt. of Goa was towards expenditure incurred in implementation of centrally sponsored scheme of capital dredging of rivers Mandovi, Zuari and Mapusa in Goa.

(ii) The funds released to Govt. of UP was for the scheme of conducting hydrographic survey and techno-economic feasibility studies for navigation on river Ghagra.

(iii) Construction of 5 terminals across river Hooghly at selected sites in the project on account of which State Govt. of West Bengal received central assistance.

(iv) Funds released to Kerala are for the scheme of modernisation of passenger jetties.

[Translation]

Anti-Fertility Vaccine

186. SHRI SUSHIL CHANDRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the places where anti-fertility vaccine is being manufactured;

(b) whether the test of this vaccine has been successful;

(c) if so, whether this vaccine has been made available to hospitals and market for common use; and

(d) the details of provision made during the Ninth Five Year Plan for manufacturing this vaccine, the names of places where this vaccine will be manufactured and the number of women to whom it would be made available ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Out of the two anti-fertility vaccine under clinical trials, Injection Human Chorionic Gonadotrophin (HCG) vaccine for women has completed Phase I and Phase II clinical safety and efficacy trials and Injection Follicular Stimulating Hormone (FSH) vaccine for males is in Phase I human safety and clinical trial.

(c) No, Sir. The vaccines can not be made available to hospitals and market at this stage.

(d) Does not arise.

[English]

Restructuring of Defence Organisations

137. SHRI NARAYAN ATHAWALAY : Will the Minister of DEFENCE be pleased to state :

(a) whether the Arun Singh Committee on Defence expenditures has made a number of recommendations including the need for restructuring of the entire higher defence organisations;

(b) if so, the details of recommendations made by the Committee;

(c) the reaction of the Government thereto and the details of action taken/proposed thereon; and

(d) the reasons for delay in taking action on the recommendations ?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : (a) to (d) A number of recommendations

were made by the Committee on Defence Expenditure, headed by Shri Arun Singh, in a series of reports which the Committee itself classified as "Secret". Besides the reports also commented on sensitive matters which were not included in its terms of reference. It is not desirable to disclose the details of the reports, which are both secret and sensitive.

Advertisement of Director's Post

188. SHRI SOUMYA RANJAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Director's post advertisement costs more than 5 years' salary" appearing in the 'Times of India' dated July 4, 1996;

(b) if so, the facts and details thereof; and

(c) the action taken/proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) :

(a) Yes, Sir.

(b) and (c) The news-item related to the advertisement for recruitment to the post of Director, Delhi Institute of

Technology, an autonomous institute of the Government of National Capital Territory of Delhi. The advertisement was made through M/s Maya Associates, whose claims are under dispute. The Agency has since filed a suit in the High Court of Delhi. The matter is sub-judice.

Anganwadi Schemes

189. SHRI JAYSINH CHAUHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Anganwadi Schemes are being run in the country;

(b) if so, the State-wise details thereof; and

(c) the district-wise and location-wise details thereof in respect of Gujarat ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir. The Integrated Child Development Services (ICDS) Scheme is implemented at the village level through the Anganwadi centres.

(b) The State-wise details on ICDS projects is given in the enclosed Statement-I.

(c) The District-wise and ICDS project-wise information on ICDS Scheme in respect of Gujarat State is given in the enclosed Statement-II.

Statement-I

Statement Indicating Statewise Details of the Integrated Child Development Services (ICDS) Scheme in the country

(As on 30 September 1996)

Sl. No.	State/U.T.	No. of ICDS Projects		No. of AWs Reporting	Total Children Receiving SNP	Mothers Receiving SNP
		Sanc-tioned	Fully Opera-tional			
1	2	3	4	5	6	7
1.	Andhra Pradesh	363	209	23194	1260141	286808
2.	Arunachal Pradesh	51	39	1377	94012	15733
3.	Assam	224	83	8833	163402	28773
4.	Bihar	598	323	21611	1251728	162739
5.	Goa	11	11	1038	34935	9352
6.	Gujarat	227	163	19006	946875	179987
7.	Haryana	114	106	11724	861266	209276